POST OFFER PUBLIC ANNOUNCEMENT FOR THE ATTENTION OF THE SHAREHOLDERS OF

INFOMEDIA INDIA LTD

Having its Registered Office at: Ruby House, A Wing, J K Sawant Marg, Dadar (West), Mumbai - 400028, India.

The details subsequent to the completion of the Offer made vide Public Announcement dated December 12, 2007 ("Public Announcement") under the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 (the "Regulations"), by Television Eighteen India Limited ("Acquirer") to acquire up to 20% of the Voting Capital of Infomedia India Limited at price of Rs. 237 per equity share, payable in cash are as follows.

1. Name of the Target Company: Infomedia India Limited
2. Name of Acquirer(s) including PACs:
   (i) Name of the Acquirer: Television Eighteen India Limited
   (ii) Name of the PACs: I-Ven Interactive Limited
3. Name of Manager to the Offer: JM Financial Consultants Private Limited
4. Name of the Registrar to the Offer: Intime Spectrum Registry Limited
5. Offer Details:
   a) Date of opening of the Offer: April 09, 2008
   b) Date of closing of the Offer: April 28, 2008
6. Details of the acquisition

Sr. No.	Item	Proposed in Offer Document		Actuals	
		(No)	(%)[1]	(No)	(%)[1]
9.1	Offer Price	Rs. 237			
9.2	Shareholdings of Acquirer before MOU / Public Announcement	0	0%	0	0%
9.3	Shares acquired by way of MOU *	Nil	Nil	Nil	Nil
9.4	Shares acquired in the Open Offer	51,87,621	26.25%	720,931	3.65%
9.5	Size of the Open Offer (No of shares multiplied by offer price per share)	Rs. 1,229,466,177		Rs. 170,860,647	
9.6	Shares acquired after PA but before 7 working days prior to closure date, if any. (No & %)	-		-	
9.7	(a) Post Offer shareholding of Acquirer	51,87,621	26.25%	720,931	3.65%
9.8	Pre Offer shareholding of Public[1]	73,64,654	37.27%	73,64,654	37.27%
9.9	Post Offer shareholding of Public[1]	21,77,033	11.02%	66,43,723	33.62%

[1] As a percentage of the Voting Capital excluding Warrants and ESOPs.

* The Agreement was signed, inter-alia, for 63.76% stake of I-Ven Interactive Limited, the holding company of the Target ; hence the Agreement did not result in any direct shareholding of the Acquirer in the Target Company. The I-Ven Interactive Limited held 62.73% in the Target Company.

7. Status of the escrow account, whether released or not: Instructions for release are being given
8. Payment of interest, if any, to the Shareholders along with the details thereof: Yes (to non resident Shareholders). Interest at the rate of 10% p.a. was paid to non-resident Shareholders who validly tendered their Shares in the Open Offer, for the period of delay between May 13, 2008 and June 6, 2008. The delay in payment to non-resident Shareholders was on account of delay in receipt of RBI Approval required for making payment to non-resident Shareholders.
9. Status of investor complaints received, if any: Nil

The Acquirer and the PAC accept full responsibilities for the information contained in this Post Offer PA and also for the obligations of the Acquirer and PAC as laid down in the SEBI (SAST) Regulations.

This Announcement would also be available on SEBI's website www.sebi.gov.in

MANAGER TO THE OFFER	REGISTRAR TO THE OFFER
JM FINANCIAL **JM Financial Consultants Private Limited** 141, Maker Chamber III, Nariman Point Mumbai 400 021 Tel: +91 22 6630 3030 Fax: +91 22 2204 7185 Email: infomedia@jmfinancial.in Contact Person: Mr. Rohit Pareek	INTIME SPECTRUM REGISTRY LIMITED **Intime Spectrum Registry Limited,** C-13, Pannalal Silk Mills Compound, L.B.S. Marg, Bhandup (West), Mumbai – 400 078, India. Tel: +91 22 2596 0320 Fax: +91 22 2596 0329 Toll Free No. : 1800-22-0320 Email: infomedia-offer@intimespectrum.com Contact Person: Ms. Awani Thakkar

Issued by JM Financial Consultants Private Limited ("Manager to the Offer") for and on behalf of the Acquirer and the PAC.

Place: Mumbai
Date: June 12, 2008

21 x 12